

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 28.4.2016

To,

Executive Director
Torrent Power Ltd.
(UNIT: 1200 MW DGEN MEGA POWER PLANT)
Torrent House, Off Ashram Road,
Near Income Tax Circle,
Ahmedabad - 380009

Sir,

Subject: Petition No. 281/GT/2015 – Approval of tariff of 1200 MW DGEN Mega Power Project of Torrent Power Limited for the period from COD of Unit 51 (First Block) to 31.3.2019

Petition No. 401/GT/2014 – Approval of tariff of UNOSUGEN Gas based Combined Cycle Power Project (382.5 MW) hereinafter called SUGEN 40 Plant for the period from 1.4.2014 upto 31.3.2019.

Ref: Your letter Nos. TPL/F&A/16-17/004 & TPL/F&A/16-17/003 dated 20.4.2016

With reference to your letters above on the said subject, I am directed to inform that your request for extension of time in the above said petitions, has been permitted and the same has been extended till 30.4.2016. It may be ensured that the information is filed within the due date mentioned and no further request for extension of time shall be entertained.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)